NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016 CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007

Coram: HON'BLE MR. BIKKI RAVEENDRA BABU MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. MR. Drueuv DEWAN	Advointe	Petitione	2 Marie 1	
2. MR. KOSTUBHDEVNANI	Adrocate	/1		
6. TRISHA MATHUR	GR. ADVOCATE	RESPONDENT No.526	PARINI, CC32	eAu
Fallar kunner 3 Amus Shall Shall	ماری و داند	12 esp. No. 2	Redr 8	
(For Nilesh Trivedi) (Torivedils (un office)	Advocate ORDER	Res. No: 7	Trijoundaer	
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Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Petitioner.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents No. 5 and 6. None present for Respondents No. 3. Learned Advocate Mr. Pallav Kumar with Learned Advocate Mr. Rohan Shah present for Respondent No. 2. Learned Advocate Ms. Priyanka Parmar i/b Learned Advocate Mr. Nilesh Trivedi present for Respondent No. 7.

Heard arguments of Learned Senior Counsel for Respondents No. 5 and 6.

For continuation of arguments of Respondents.

List the matter on 12.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of December, 2017.